

Annex 1

Annual Returns

Name of the Agency Bank:

Date of Report:

Part A: Number of Authorised Branches (as on March 31)

| Government/ Department | Number of Authorised Branches | | | |
|---|-------------------------------|-----------|-----------|-------------|
| | Beginning of year | Additions | Deletions | End of year |
| 1. Central Government | | | | |
| Railways | | | | |
| Defence | | | | |
| Post | | | | |
| Telecom | | | | |
| Other Ministries | | | | |
| 2. State Governments/Union Territories | | | | |
| a. | | | | |
| b. | | | | |
| c. | | | | |
| d. | | | | |
| e. | | | | |
| 3. Small Savings (PPF, SSS, KVP, SCSS) | | | | |

Part B: Number of Focal Point Branches (as on March 31)

| Government/ Department | Number of Focal Point Branches | | | |
|---|--------------------------------|-----------|-----------|-------------|
| | Beginning of year | Additions | Deletions | End of year |
| 1. Central Government | | | | |
| CBDT | | | | |
| CBEC | | | | |
| Railways | | | | |
| Defence | | | | |
| Post | | | | |
| Telecom | | | | |
| Ministry 1 | | | | |
| Ministry 2 | | | | |
| 2. State Governments/Union Territories | | | | |
| a. | | | | |
| b. | | | | |
| c. | | | | |
| d. | | | | |
| e. | | | | |

Part C: Details of CPPCs (as on March 31)

| No. | Address and contact details | Date of opening | Central Government | | State/Union Territories | |
|-----|--------------------------------|--------------------|-----------------------|-------------------------|-------------------------|-------------------------|
| | | | Name of Department | Number of pensioners | Name of State/UT | Number of pensioners |
| 1. | | | | | | |
| 2. | | | | | | |
| 3. | | | | | | |
| 4. | | | | | | |
| 5. | | | | | | |

Part D: Pension Complaints (as on March 31)

| Government/ Department | Number of pension complaints | | | |
|---|------------------------------|-----------|--------|---------|
| | Opening | Additions | Closed | Pending |
| 1. Central Government | | | | |
| Railways | | | | |
| Defence | | | | |
| Post | | | | |
| Telecom | | | | |
| Other Ministries | | | | |
| 2. State Governments/Union Territories | | | | |
| a. | | | | |
| b. | | | | |
| c. | | | | |
| Total | | | | |

Part E: Penalties imposed by Central/State Governments (Amt. in Rs. lakh)

| Government/ Department | No. of instances | Amount | Penalties pending payment | |
|--|------------------|--------|---------------------------|--------|
| | | | No. of instances | Amount |
| 1. Central Government | | | | |
| Railways | | | | |
| Defence | | | | |
| Post | | | | |
| Telecom | | | | |
| Other Ministries | | | | |
| 2. State Governments/Union Territories | | | | |
| a. | | | | |
| b. | | | | |
| c. | | | | |
| Total | | | | |
| If penalties are pending to be paid, give reasons therefor: | | | | |